

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 307
CA(CAA) No. 04/230-232/JPR/2024
Under Section 230-232 of
Companies Act, 2013

In the matter of:

Highvision Enterprises Pvt. Ltd.

...Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

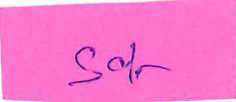
Present Through Video Conferencing: -

For the Applicant : Aditya Vijay, Adv.

ORDER

Heard Mr. Aditya Vijay, Adv. appearing on behalf of the Applicant. This is the 1st Motion application under Section 230-232 of Companies Act, 2013.

Submissions heard, order is reserved.


Sd/-

(Rajeev Mehrotra)
Technical Member


Sd/-

(Deep Chandra Joshi)
Judicial Member

July 16, 2024